

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/334/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: Virgo Softech Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

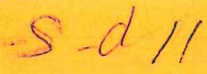
For the Petitioner: None

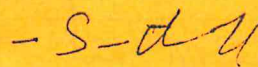
For the Respondent: None

ORDER

Show Cause Notice be issued to the ROC as to why reply has not been received.

To come up on 15th February, 2018


**(Deepa' Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**